

POST-OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, ("SEBI (SAST) REGULATIONS") FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF
STANDARD SHOE SOLE AND MOULD (INDIA) LIMITED
(CIN: L24119WB1973PLC028902)

Having registered office at 95, Park Street 2nd Floor Kolkata West Bengal 700016;
e-mail id: companysecretary@cel.co.in; Tel: +91 9903831380; website: <https://www.sssmil.com/>

OPEN OFFER FOR ACQUISITION OF UPTO 1347190 (THIRTEEN LAKHS FORTY-SEVEN THOUSAND ONE HUNDRED & NINETY ONLY) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF RS. 10/- (RUPEES TEN ONLY) EACH, OF STANDARD SHOE SOLE AND MOULD (INDIA) LIMITED (THE "TARGET COMPANY"), AT AN OFFER PRICE OF RS. 5.82/- (RUPEES FIVE AND EIGHTY TWO PAISE ONLY) PER EQUITY SHARE (INCLUDING INTEREST OF RS. 0.7 PER SHARES) TO THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY, BY BUILDUX PRIVATE LIMITED ('ACQUIRER') PURSUANT TO AND IN COMPLIANCE WITH THE REGULATION 3(1) AND 4 OF THE SEBI (SAST) REGULATIONS ("OFFER" OR "OPEN OFFER")

This post-offer advertisement ('Post-Offer Advertisement') is being issued by AFCO Capital India Private Limited, the Manager to the Offer ('Manager to the Offer' or 'Manager'), for and on behalf of the Acquirer to the Public Shareholders of the Target Company in compliance with Regulation 18(12) and other applicable provisions of the SEBI (SAST) Regulations. This Post-Offer Advertisement should be read in continuation of and in conjunction with with (a) Public Announcement ('PA') dated August 01, 2023; (b) the Detailed Public Statement ('DPS') dated August 08, 2023 that was published in (i) Financial Express (English) all over India; (ii) Jansatta (Hindi) all over India; (iii) Arthik Lipi (Bengali) in Kolkata; and (iv) Mumbai Lakshdhwip (Marathi) in Mumbai ('Newspapers'); and (c) the draft letter of offer dated August 17, 2023 ('DLOF'); (d) the Letter of Offer dated December 07, 2023 along with Form of Acceptance ("LOF"); (e) Corrigendum to the PA, DPS and DLOF published on December 11, 2023 in same newspapers; (f) Pre offer advertisement published on dated December 14, 2023 in same newspapers and (g) corrigendum to the PA, DPS, DLOF, LOF, Corrigendum to the PA, DPS and DLOF and Pre-Offer Advertisement published on January 24, 2024 in same newspapers. This Post-Offer Advertisement is being published in all Newspapers in which the DPS was published.

Capitalized terms used but not defined in this Post-Offer Advertisement shall have the meanings assigned to such terms in the LOF.

The Public Shareholders of the Target Company are requested to kindly note the following information with respect to the Open Offer:

S.No	Particulars	Details
1.	Name of the Target Company	: Standard Shoe Sole and Mould (India) Limited
2.	Name of Acquirer(s) / PAC	: Buildux Private Limited
3.	Name of the Manager to the Open Offer	: AFCO Capital India Private Limited
4.	Name of the Registrar to the Open Offer	: MCS Share Transfer Agent Ltd
5.	Open Offer Details ⁽¹⁾	
	Date of Opening of the Open Offer	: Thursday, January 25, 2024
	Date of Closure of the Open Offer	: Thursday, February 08, 2024
6.	Date of Payment of Consideration	: Thursday, February 15, 2024
7.	Details of Acquisition	

S. No	Particulars	Proposed in the Open Offer Document (Assuming full acceptance in the offer)		Actuals	
7.1	Offer Price (per equity share)	5.82 ⁽²⁾		5.82	
7.2	Aggregate number of shares tendered	1347190		2100	
7.3	Aggregate number of shares accepted	1347190		2100	
7.4	Size of the Offer (Number of shares multiplied by Offer Price per share)	Rs. 78,40,645.80		12222	
		Number	In %	Number	In %

7.5	Shareholding of the Acquirers before Agreement / Public Announcement	Nil	Nil	Nil	Nil
7.6	Shares acquired by way of Agreement	1314107	25.36	1314107 ⁽³⁾	25.36
7.7	Shares acquired by way of Preferential Issue	NA	NA	NA	NA
7.8	Shares acquired by way of Open Offer	1347190 ⁽⁴⁾	26	2100	0.04
7.9	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.10	Post offer shareholding of Acquirer(s) along with PACs	2661297	51.36	1316207	25.40
7.11	Pre and Post offer shareholding of the public:	<i>Pre-offer</i>	<i>Post-offer</i>	<i>Pre-offer</i>	<i>Post-offer</i>
	Number	3376800	2029610	3376800	3374700
	In %	65.17	39.17	65.17	65.13

- (1) Open offer tendering period was re-opened pursuant to the SEBI email dated 19/01/2024, issuing directions to re-open the tendering period in view of omission to provide the separate acquisition window with BSE in the earlier tendering period i.e. from 15/12/2023 to 01/01/2024. Therefore the re-opened tendering period dates are mentioned.
- (2) Accordingly, the offer price has been revised from Rs. 5.75 to Rs. 5.82 per Equity Share (i.e. inclusive of interest payment @ 10% per annum for delay of 39 days in payment beyond the original scheduled payment date i.e. 15/01/2024 to the revised payment date i.e. 23/02/2024).
- (3) The Acquirer will consummate the transaction pursuant to Share Purchase Agreement in accordance with Regulation 22(1) read with Regulation 22(3) of the SEBI (SAST) Regulations and will take requisite necessary procedure for reclassification of the Acquire as a 'Promoter' of the Target Company in accordance of provisions of said Regulations.
- (4) Assuming full acceptance under the Open Offer.

The Acquirer accepts full responsibility for the information contained in this Post offer Advertisement and for the fulfilment of the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations and subsequent amendments made thereof.

A copy of this post offer advertisement will also be available on the respective websites of SEBI (www.sebi.gov.in), BSE (www.bseindia.com) and the Manager (www.afcogroup.in) and the registered office of the Target Company.

ISSUED ON BEHALF OF THE ACQUIRERS BY THE MANAGER TO THE OFFER



AFCO CAPITAL INDIA PRIVATE LIMITED
604-605, Cosmos Plaza, J.P Road, Near D.N Nagar Metro Station, Andheri (West), Mumbai-400053
Tel: 022-26378100; Fax: +91 22 2282 6580
Contact Person: Mr. Atul B Oza / Nikita Bansal
E-mail: capital@afcogroup.in; website: www.afcogroup.in
SEBI Registration Number: INM000012555

Date: 27/02/2024
Place: Hyderabad